


HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF TRIPURA

No.F.3 (25)-HC/2019/ 360

Dated, Agartala, the 27th March, 2019

NOTIFICATION

As per the Regulation 8 of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010, applications are hereby invited as per the enclosed format from the Legal Practitioners, who are really interested to work for the betterment and welfare of the downtrodden and marginalized people of the society, for their empanelment as Panel Lawyers of the High Court Legal services Committee, High Court of Tripura in the below-noted 3 (three) Panels:-

- i) **Panel of lawyers having practising experience up to 7 years at the level of High Court;**
- ii) **Panel of lawyers having practising experience of 7 to 12 years at the level of High Court; and**
- iii) **Panel of lawyers having practising experience of more than 12 years on Civil as well as Criminal sides at the level of High Court.**

All such applications accompanied with proof of professional experience and duly filled in format, should reach the Office of the undersigned on or before **25th April, 2019**. However, the High Court Legal Services Committee, High Court of Tripura shall have all the right to consider such applications and prepare Panels of Legal Aid Counsel.

Sd/-

(A. Pandey)

Secretary to the High Court Legal Services Committee
High Court of Tripura

No.F.3 (25)-HC/2019/ 361-70

Dated, Agartala, the 27th March, 2019

Copy to: –

01. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship;
02. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Executive Chairman, Tripura State Legal Services Authority for kind appraisal of His Lordship;
03. The Secretary to the Hon'ble Mr. Justice A. Lodh, Chairman, High Court Legal Services Committee, High Court of Tripura for kind appraisal of His Lordship;
04. The Advocate General, State of Tripura, Agartala;
05. The President, High Court Bar Association, High Court of Tripura, Agartala;
06. The Secretary, High Court Bar Association, High Court of Tripura, Agartala. **He is requested to circulate the same amongst all the Learned members of the High Court Bar Association, High Court of Tripura;**
07. The Member Secretary, Tripura State Legal Services Authority, Agartala, West Tripura;
08. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;
09. The System Analyst, High Court of Tripura, Agartala. **He is directed to upload this Notification in the official website of the High Court;** and
10. **NOTICE BOARD.**

27.3.19
(A. Pandey)

Secretary to the High Court Legal Services Committee
High Court of Tripura

FORMAT

Particulars of the applicant legal practitioners who are willing to be empanelled as Panel Lawyers of the High Court Legal Services Committee, High Court of Tripura (HCLSC)

Name of the legal practitioner with address	No. & Date of enrolment in the High Court Bar	Nature of cases usually conducted	Phone/Mobile No. & E-mail ID